

REVIEWS AND REPORT OF ENGINEERS
INDIA LTD, BOMBAY, MADRAS
REFINERIES LTD, MADRAS AND
LUBRIZOL INDIA LTD,
BOMBAY

THE DEPUTY MINISTER IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS (SHRI DALBIR SINGH)
I beg to lay on the Table a copy each of the
following papers (Hindi and English versions)
under sub-section (1) of section 619A of the
Comptines Act, 1956 —

- (1) (i) Review by the Government on
the working of the Engineers
India Limited, Bombay for the
year 1970-71

- (ii) Annual Report of the Engineers
India Limited, Bombay for the
year 1970-71 along with the
Audited Accounts and the comments of the Comptroller and
Auditor General thereon [*Placed
in Library* See No IT—
3104/72]

- (2) (i) Review by the Government on
the working of the Madras
Refineries Limited, Madras, for
the year ended the 30th June
1971

- (ii) Annual Report of the Madras
Refineries Limited, Madras, for
the year ended the 30th June,
1971 along with the Audited
Accounts and the comments of
the Comptroller and Auditor
General thereon [*Placed in
Library* See No LT—
3105/72]

- (3) (i) Review by the Government on
the working of the Lubrizol
India Limited, Bombay, for the
year 1969-70

- (ii) Annual Report of the Lubrizol
India Limited, Bombay, for the
year 1969-70 along with the
Audited Accounts and the comments of the Comptroller and
Auditor General thereon [*Placed
in Library* See No IT—
3106/72]

12 08 1 hrs

ESTIMATES COMMITTEE

MINUTES

SHRI K N TIWARY (Bellah) I beg
to lay on the Table Minutes of the sittings
of the Estimates Committee relating to
Nineteenth and Twentieth Reports of the
Committee and General Matters

12 09 hrs

MESSAGE FROM RAJYA SABHA

SECRETARY Sir, I have to report the
following message received from the Secretary
of Rajya Sabha —

"I am directed to inform the Lok Sabha
that the Rajya Sabha, at its sitting held
on Monday, the 29th May, 1972,
adopted the following motion in regard
to the presentation of the Report of the
Joint Committee of the Houses on the
Code of Criminal Procedure Bill 1970

"That the time appointed for the presentation of the Report of the Joint Committee of the Houses on the Code of Criminal Procedure Bill, 1970, be further extended upto the last day of the Eighty-first Session of the Rajya Sabha"

— —

12 10 hrs

MATTERS UNDER RULE 377

- (1) PROPOSED SHIFTING OF THERMAL
POWER STATION FROM KATIHAR

श्री ज्ञानेश्वर प्रसाद यादव (कटिहार) :
अध्यक्ष महोदय, बिहार राज्य के कटिहार में थर्मल
पावर स्टेशन प्लांट बनाने की केन्द्रीय सरकार
की योजना पूर्ण हो चुकी थी। स्थल का चयन
भी हो चुका था, प्रोजेक्ट प्लांट भी बन चुका
था। न मालूम किम कारण से उस थर्मल
पावर स्टेशन को जो उत्तर बिहार क्षेत्रों का
विद्युतीकरण करने के लिए, कृषि का विकास